

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 80 of 2014 &**  
**I.A. Nos. 149 & 151 of 2014**

**Dated : 9<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Education Research & Development Foundation ....Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ambar Qamaruddin**  
**Counsel for the Respondent(s) : Mr. Vishal Gupta**  
**Mr. Kumar Mihir for R.2**

**ORDER**

At the request of the learned counsel for the parties, the matter  
is adjourned to **05.01.2015.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**